					Annexure-6		Tagle II a Maria					
				Tamra	Dhatu Udyog Priva	ate Limited						
				Date of con	nmencement of CII	RP: 25.05.2022						
				List of Creditors	(Version 1.0) drav	vn as on 15.06.2022						
				List of Ope	rational Creditors	(Employee)						
SI.No Name of authorised												(Amount in ₹)
representative, if any	Name of Employee	Details of claim received		Dotails of claim Admitted				contingent	Amount of any mutual	claims	claim not	Remarks, if any
		Date of Receipt		admitted		party?	% of voting share in CoC, if applicable	claims	dues, that may be set- off	under verification	admitted	
Total			N	lo clai <mark>m has</mark> been re	ceived upto the las	t date of receipt of c						
Total			₹ -	₹ -		-		₹ -	₹ -	₹ -	₹ -	

Mamta Binani
Interim Resolution Professional
In the Matter of Tamra Dhatu Udyog Private Limited
Regn. No. IBBI/IPA-002/IP-N00086/2017-18/10227